

near Ambala and remanded to Police custody for 10 days; and

(b) whether the gang was arrested on the basis of some specific cases?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Yes, Sir.

• Collections for Relief of Flood Victims

1108. Shri Subiman Ghose: Will the Minister of Railways be pleased to state:

(a) whether the General Manager, South Eastern Railway paid several thousand rupees by cheque to the Chief Minister, West Bengal, for helping the flood-stricken people;

(b) if so, the amount of money paid;

(c) whether it was collected by raising subscription or otherwise;

(d) if collected from the employees, their number (Class-wise); and

(e) the amount collected (Class-wise)?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Rs. 8,101.00.

(c) It was collected by appealing for and receiving voluntary contributions from officers and staff, Trade Unions, Recreation Clubs and Cultural Associations of employees as also from the sale proceeds of charity performances organised by them for Flood Relief.

(d) and (e). Actual number of donors or contributors and the amount contributed by each of them Class-wise are not available. Donations varied from one Naya Paisa to several rupees.

A statement showing the receipts and disbursements is laid on the Table. [See Appendix II, annexure No. 66.]

Rural Electrification in Delhi

1109. Shri D. C. Sharma: Will the Minister of Irrigation and Power be

pleased to state whether all the electrical equipment purchased for electrification of villages and towns in Delhi during the First Five Year Plan period has been utilised?

The Deputy Minister of Irrigation and Power (Shri Hathi): No scheme was prepared for electrification of villages and towns in Delhi Territory during the First Five Year Plan period and nor was any electrical equipment for the purpose purchased during that period.

High Speed Diesel Engines

1110. { **Shri Manabendra Shah:**
Shri Bhanja Deo:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the National Engineering Industries, Jaipur, have finalised arrangements with the West German firm of Mayback to manufacture high speed engines of 400 to 3,000 h.p. in India;

(b) if so, the details of the agreement; and

(c) when the production will start?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No. The proposals are still in the course of finalisation.

(b) and (c). The scheme for manufacture of diesel engines involves commencement of part manufacture at the end of one year, and achieving maximum self-sufficiency at the end of 5 years.

Over-bridge at Muzaffar Nagar

1111. Shri Sumat Prasad: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to construct an over-bridge across the railway line to connect New Mandi with the city proper at Muzaffar Nagar; and

(b) if so, at what stage does the matter stand now?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir—none at present.

(b) Does not arise.

Employees of Western Railway

1112. Shri Dindod: Will the Minister of Railways be pleased to state:

(a) the number of employees of Western Railway removed/dismissed and discharged from railway service during the last three years;

(b) the number of employees of Dohad Loco Workshop, Western Railway, removed/dismissed and discharged from Railway service during the above period;

(c) the percentage of such cases referred to in part (a) above as compared with any one year prior to March, 1956; and

(d) if the percentage is high, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (d). Information is being collected and will be laid on the Table of the House.

Appointments on Northern Railway

1113. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) how many persons were appointed on the Northern Railway during the year 1959-60, Grade-wise;

(b) whether the reserved quota in services for Scheduled Castes and Scheduled Tribes was filled up; and

(c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan):

(a) Class III	1101,
Class IV	3,349
(b) Scheduled Castes	Not to the full extent
Scheduled Tribes	No reservation quota exists for the Northern Railway.

(c) (i) In certain technical categories the members of this community are not available in sufficient numbers;

(ii) for more than one year a ban has been in force on recruitment to workshops;

(iii) in a number of cases either offers of appointments were not responded to or there were failures in medical test.

Platforms at Stations

1114. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to state:

(a) what is the average daily number of trains arriving at and departing from (i) Howrah, (ii) Sealdah, (iii) Bombay, V.T., (iv) Bombay Central, (v) Madras Central, (vi) Madras Egmore, (vii) Delhi and (viii) New Delhi stations;

(b) the number of platforms in the said stations; and

(c) whether there is any scheme for improving platform facilities in any or all of the said stations?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a)

Station	Daily average number of trains	
	Arriving at	Departing from
1	2	3
(i) Howrah	127	127
(ii) Sealdah	138	138
(iii) Bombay VT	269	268
(iv) Bombay Central	12	12
	(Non suburban only)	(Non suburban only)